GOVERNMENT OF INDIA LAW, JUSTICE AND COMPANY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2824 ANSWERED ON:06.12.2001 SCS/STS AND OBCS IN SERVICE SHAMSHER SINGH DULLO

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a). whether the representation of SCs and STs in Class I (Group A) Services stood only at 13.59% (SCs-10.38% and STs-3.21%) and in Class II (Group B) Services only at 14.41% (SCs-11.73% and STs-2.68%) as against 22.5% quota prescribed for them (15% for SCs and 7.5% in respect of STs as on January 1, 1998 under Central Government;
- (b). if so, indicate total number of posts in Class I (Group A) Category and equivalents thereof under the Ministry of Law, Justice and Company affairs; and (
- (c). persons belonging to General, SC, ST, and OBC category working againsthem including their respective percentage to such posts as ascertained in view of instructions as contained under para 5 of DOPT OM No. 36012/2/96-Estt (Res) dated July 2, 1997?

Answer

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

- (a) Representation of SCs and STs as on 01.01.1998 under Central government in Group `A` services was 14.24% (SCs-10.8% and STs-3.44%) and in Group `B` services it was 15.37% (SCs-12.35% and STs-3.02%).
- (b) & (c) Information is being collected and will be laid on the Table of the House.